

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO.174
TO BE ANSWERED ON 18TH JULY, 2016

“ILLEGAL MINING”

174. SHRI RABINDRA KUMAR JENA AND SHRI VISHNU DAYAL RAM:

Will the Minister of MINES be pleased to state:

- (a) whether the Government is aware of the illegal mining activities across the country, if so, the details thereof indicating number of reported cases of illegal mining during each of the last three years, State/UT-wise;
- (b) the estimated revenue loss incurred to the Government therefrom and the number of officials reportedly killed/died while checking the illegal mining during the said period, State/UT-wise;
- (c) the action taken by the Government against the persons involved in the illegal mining and the extent of success achieved in this regard;
- (d) the other corrective steps being taken/proposed to be taken by the Government to check illegal mining and for the safety of the Government employees in the country; and
- (e) whether the Government is considering to adopt satellite technique to put a check on illegal sand-mining, if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a) State Governments are empowered, under Section 23C of the Mines and Mineral (Development and Regulation) Act, 1957 (MMDR Act, 1957) to make rules for prevention of illegal mining, transportation and storage of minerals; and, therefore, matters relating to illegal mining come under the legislative and administrative jurisdiction of State Governments.

As per quarterly returns submitted by the State Governments on illegal mining to India Bureau of Mines (IBM) (a subordinate office under the Ministry of Mines), the cases of illegal mining for major and minor minerals reported in the country for the years 2013-14 to 2015-16 (Quarter ending December 2015) are at **Annexure-I** to **Annexure-III**.

(b) As per quarterly returns submitted by the State Governments on illegal mining to IBM, the value of mineral reported against the number of cases detected for illegal mining are at **Annexure-I** to **Annexure-III**.

(c) As per Section 23C of Mines and Minerals (Development and Regulation) Act 1957, State governments are empowered to frame rules for curbing illegal mining and to take action in the matter. However, as stated in reply to (a) & (b) above, based on the quarterly returns received from the State Governments., total numbers of FIR lodged, Court Cases filed and Fine realized for the years 2013-14 to 2015-16 (Quarter ending December 2015) is provided below:

Year	Major minerals			Minor minerals			Total (Major + Minor) minerals		
	FIR lodged (Nos.)	Court cases filed (No)	Fine realized (Rs. Lacs)	FIR lodged (Nos.)	Court cases filed (Nos.)	Fine realized (Rs. Lacs)	FIR lodged (Nos.)	Court cases filed (Nos.)	Fine realized (Rs. Lacs)
2013-14	518	258	798.26	3331	10666	23107.93	3849	10924	23906.19
2014-15	404	227	1563.59	3835	9057	29032.24	4239	9284	30595.83
2015-16 (Quarter ending December 2015)	711	282	572.41	4079	13945	27599.53	4790	14227	28171.94

(d) The MMDR Act, 1957 was amended through the MMDR Amendment Act, 2015 which came into effect from 12th January, 2015. The Amendment Act has, inter alia, provided for stringent punitive provisions for combating illegal mining. Illegal mining has been made punishable with imprisonment for a term which may extend to five years and with fine which may extend to five lakh rupees per hectare of the area. Provisions have been made for setting up of Special Courts for the purpose of providing speedy trial of offences relating to illegal mining.

(e) Indian Bureau of Mines (IBM), Nagpur has entered into a MoU with National Remote Sensing Centre (NRSC), Hyderabad on 21.01.2016 for a pilot project “Sudoor Drushti” to demonstrate the feasibility of using High Resolution Satellite imagery and Digital Elevation Model (DEM) in monitoring mining activities / changes over a period of time over selected group of mines.

The Ministry of Mines has also engaged with Bhaskaracharya Institute of Space Applications & Geo-Informatics (BISAG), Gujarat to develop a ‘Mine Surveillance System’ (MSS) for major minerals in consultation with Indian Bureau of Mines to enhance the mechanism of detecting illegal mining with the use of satellite based technology.

**RETURN ON ILLEGAL MINING FOR THE
YEAR 2013-14**

Major Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	486	0.064	36.380	2	0	165.70
2	ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	208	0.020	45.84	2	135	80.61
5	GOA	1	0.000	0.000	0	0	0.00
6	GUJARAT	270	0.934	257.560	8	0	189.55
7	HARYANA	0	0.000	0.000	0	0	0.00
8	JHARKHAND	161	0.137	228.240	129	1	1.04
9	KARNATAKA	342	0.127	16.260	5	5	82.31
10	KERALA	18	0.008	4.830	0	0	5.36
11	MADHYA PRADESH*	112	0.000	180.395	0	112	27.43
12	MAHARASHTRA	0	0.000	0.000	0	0	0.00
13	MIZORAM	0	0.000	0.000	0	0	0.00
14	ODISHA	75	2.778	31.75	0	4	54.4
15	RAJASTHAN	607	0.778	42.852	372	1	154.11
16	SIKKIM	0	0.000	0.000	0	0	0.00
17	TAMILNADU	6	1.378	207.535	0	0	37.75
18	UTTARPRADESH	0	0.000	0.000	0	0	0.00
Total		2286	6.2244	1051.642	518	258	798.26
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	56705.81 cu.mt				
		Goa	20 cu. mt.				

Minor Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	7206	3.426	499.05	0	1	1026.03
2	ARUNACHAL	0	0.000	0.00	0	0	0.00

PRADESH							
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	3788	2.418	584.55	0	3788	415.12
5	GOA	0	0.000	0.00	0	0	0.00
6	GUJARAT	5177	31.631	4092.01	93	19	3036.35
7	HARYANA	3589	4.844	409.780	88	0	824.59
8	JHARKHAND	740	0.895	196.100	415	3	61.99
9	KARNATAKA	8167	2.189	664.07	93	229	2259.22
10	KERALA	4430	35.441	14629.00	0	0	668.36
11	MADHYA PRADESH*	6613	0.000	4044.16	0	6610	2347.78
12	MAHARASHTRA	36476	0.000	0.00	0	0	5083.93
13	MIZORAM	21	0.000	0.00	0	0	0.486
14	ODISHA	1	0.000	0.00	0	0	1.12
15	RAJASTHAN	2346	19.893	404.98	487	16	972.65
16	SIKKIM	0	0.000	0.00	0	0	0.00
17	TAMILNADU	1072	35.306	996.06	2155	0	3304.44
18	UTTARPRADESH	6777	0	621.18	0	0	3105.86
Total		86403	136.043	27140.94	3331	10666	23107.926
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	2209955.80 cu. mt				
		Goa	00 cu. mt.				

ANNEXURE-II

**RETUR
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MINING
FOR
THE
YEAR
2014-15**

Major Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	295	0.049	5998.770	0	0	84.36
2	ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	246	0.038	32.90	0	101	81.39
5	GOA	0	0.000	0.000	0	0	0.00
6	GUJARAT	346	6.536	904.010	1	0	161.25
7	HARYANA	0	0.000	0.000	0	0	0.00

8	JHARKHAND	220	0.096	37.100	186	3	3.96
9	KARNATAKA	211	0.011	29.200	27	18	50.21
10	KERALA	4	0.000	0.800	0	0	1.00
11	MADHYA PRADESH*	106	0.000	16.450	9	105	76.16
12	MAHARASHTRA	0	0.000	0.000	0	0	0.00
13	MIZORAM	0	0.000	0.000	0	0	0.00
14	ODISHA	104	3.117	1327.36	0	0	830.71
15	RAJASTHAN	467	1.406	45.305	181	0	200.23
16	SIKKIM	0	0.000	0.000	0	0	0.00
17	TAMILNADU	5	0.679	9.323	0	0	25.10
18	TELENGANA	29	0.159	40.630	0	0	49.22
19	UTTARPRADESH	0	0.000	0.000	0	0	0.00
Total		2033	12.091	8441.848	404	227	1563.59
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	368077	cu.mt			
		Goa	20	cu. mt.			

Minor Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	9084	53.785	9827.15	0	0	3793.33
2	ARUNACHAL PRADESH	0	0.000	0.00	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	4794	8.982	469.50	0	795	542.12
5	GOA	0	0.000	0.00	0	0	0.00
6	GUJARAT	5370	12.480	3130.52	31	6	2174.96
7	HARYANA	5333	5.043	618.800	245	0	1448.52
8	JHARKHAND	942	0.950	126.640	584	88	50.06
9	KARNATAKA	8253	3.147	921.26	273	142	2210.90
10	KERALA	4168	61.706	17343.00	0	0	640.38
11	MADHYA PRADESH*	8067	0.000	5241.83	51	8023	3211.71
12	MAHARASHTRA	32717	0.000	0.00	0	0	6765.86
13	MIZORAM	26	0.010	0.00	1	0	1.051
14	ODISHA	0	0.000	0.00	0	0	0
15	RAJASTHAN	2478	17.320	624.36	316	3	1301.98
16	SIKKIM	0	0.000	0.00	0	0	0.00
17	TAMILNADU	200	50.614	178.27	2334	0	3463.77
18	TELENGANA	3282	4.543	598.49	0	0	750.45
19	UTTARPRADESH	10402	0	671.54	0	0	2677.15
Total		95116	218.58	39751.36	3835	9057	29032.241

Not e	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	830638 cu. mt				
		Goa	00 cu. mt.				

ANNEXURE-III

**RETUR
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FOR
THE
YEAR
2015-
16(
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2015)**

Major Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	262	0.046	52.900	0	0	85.65
2	CHHATTISGARH	76	0.011	19.15	0	72	51.56
3	GOA	2	0.000	0.000	0	0	0.00
4	GUJARAT	142	0.274	651.500	1	0	99.44
5	HARYANA	0	0.000	0.000	0	0	0.00
6	JHARKHAND	165	0.008	29.260	79	131	0.00
7	KARNATAKA	172	0.009	5.150	5	4	27.62
8	KERALA	5	0.005	9.970	0	0	1.06
9	MADHYA PRADESH*	75	0.000	42.580	0	75	92.47
10	MAHARASHTRA	0	0.000	0.000	0	0	0.00
11	ODISHA	38	1.996	55.62	0	0	36.83
12	RAJASTHAN	124	0.137	8.540	50	0	35.81
13	SIKKIM	0	0.000	0.000	0	0	0.00
14	TAMILNADU	2	0.645	75.620	1	0	137.65
15	TELENGANA	9	0.002	2.230	0	0	4.32
16	UTTARPRADESH	0	0.000	0.000	0	0	0.00
17	WEST BENGAL	575	0.008	3.770	575	0	0.00
Total		1647	3.141	956.29	711	282	572.41
Not e	Quantity of mineral /ore	Madhya Pradesh*	4450 cu.mt				

	excavated/stacked/transported given in Cu.mt/other unit	Goa	00 cu. mt.				
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Minor Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	7235	11.412	2051.49	0	0	2095.26
2	CHHATTISGARH	3774	1.940	149.19	0	3742	616.87
3	GOA	0	0.000	0.00	0	0	0.00
4	GUJARAT	3745	11.815	1740.36	39	0	1796.21
5	HARYANA	3234	11.594	251.810	69	0	750.71
6	JHARKHAND	1014	0.396	60.670	394	71	51.60
7	KARNATAKA	7193	3.973	977.33	184	42	2184.49
8	KERALA	2565	28.251	27328.00	0	0	1027.28
9	MADHYA PRADESH*	10201	0.000	3978.56	0	10081	6522.11
10	MAHARASHTRA	24598	0.000	0.00	24	0	3939.14
11	ODISHA	17	0.105	113.42	0	0	82.62
12	RAJASTHAN	2567	29.934	415.65	248	9	1072.37
13	SIKKIM	0	0.000	0.00	0	0	0.00
14	TAMILNADU	28	1.234	23.33	3121	0	2471.86
15	TELENGANA	4763	20.441	1143.90	0	0	1269.38
16	UTTARPRADESH	7795	0	932.16	0	0	3719.63
17	WEST BENGAL	0	0	0	0	0	0
Total		78729	121.095	39165.87	4079	13945	27599.53
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	1730650.50 cu. mt				
		Goa	00 cu. mt.				

ANNEXURE - I
RETURN ON ILLEGAL MINING FOR THE YEAR 2013-14

Major Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	486	0.064	36.380	2	0	165.70
2	ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	208	0.020	45.84	2	135	80.61
5	GOA	1	0.000	0.000	0	0	0.00
6	GUJARAT	270	0.934	257.560	8	0	189.55
7	HARYANA	0	0.000	0.000	0	0	0.00
8	JHARKHAND	161	0.137	228.240	129	1	1.04
9	KARNATAKA	342	0.127	16.260	5	5	82.31
10	KERALA	18	0.008	4.830	0	0	5.36
11	MADHYA PRADESH*	112	0.000	180.395	0	112	27.43
12	MAHARASHTRA	0	0.000	0.000	0	0	0.00
13	MIZORAM	0	0.000	0.000	0	0	0.00
14	ODISHA	75	2.778	31.75	0	4	54.4
15	RAJASTHAN	607	0.778	42.852	372	1	154.11
16	SIKKIM	0	0.000	0.000	0	0	0.00
17	TAMILNADU	6	1.378	207.535	0	0	37.75
18	UTTARPRADESH	0	0.000	0.000	0	0	0.00
Total		2286	6.2244	1051.642	518	258	798.26
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	56705.81 cu.mt				
		Goa	20 cu. mt.				

Minor Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	7206	3.426	499.05	0	1	1026.03
2	ARUNACHAL PRADESH	0	0.000	0.00	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	3788	2.418	584.55	0	3788	415.12
5	GOA	0	0.000	0.00	0	0	0.00
6	GUJARAT	5177	31.631	4092.01	93	19	3036.35
7	HARYANA	3589	4.844	409.780	88	0	824.59
8	JHARKHAND	740	0.895	196.100	415	3	61.99
9	KARNATAKA	8167	2.189	664.07	93	229	2259.22
10	KERALA	4430	35.441	14629.00	0	0	668.36
11	MADHYA PRADESH*	6613	0.000	4044.16	0	6610	2347.78
12	MAHARASHTRA	36476	0.000	0.00	0	0	5083.93
13	MIZORAM	21	0.000	0.00	0	0	0.486
14	ODISHA	1	0.000	0.00	0	0	1.12
15	RAJASTHAN	2346	19.893	404.98	487	16	972.65
16	SIKKIM	0	0.000	0.00	0	0	0.00
17	TAMILNADU	1072	35.306	996.06	2155	0	3304.44
18	UTTARPRADESH	6777	0	621.18	0	0	3105.86
Total		86403	136.043	27140.94	3331	10666	23107.926
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	2209955.80 cu. mt				
		Goa	00 cu. mt.				

**ANNEXURE-II
RETURN ON ILLEGAL MINING FOR THE YEAR 2014-15**

Major Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	295	0.049	5998.770	0	0	84.36
2	ARUNACHAL PRADESH	0	0.000	0.000	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	246	0.038	32.90	0	101	81.39
5	GOA	0	0.000	0.000	0	0	0.00
6	GUJARAT	346	6.536	904.010	1	0	161.25
7	HARYANA	0	0.000	0.000	0	0	0.00
8	JHARKHAND	220	0.096	37.100	186	3	3.96
9	KARNATAKA	211	0.011	29.200	27	18	50.21
10	KERALA	4	0.000	0.800	0	0	1.00
11	MADHYA PRADESH*	106	0.000	16.450	9	105	76.16
12	MAHARASHTRA	0	0.000	0.000	0	0	0.00
13	MIZORAM	0	0.000	0.000	0	0	0.00
14	ODISHA	104	3.117	1327.36	0	0	830.71
15	RAJASTHAN	467	1.406	45.305	181	0	200.23
16	SIKKIM	0	0.000	0.000	0	0	0.00
17	TAMILNADU	5	0.679	9.323	0	0	25.10
18	TELENGANA	29	0.159	40.630	0	0	49.22
19	UTTARPRADESH	0	0.000	0.000	0	0	0.00
Total		2033	12.091	8441.848	404	227	1563.59
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	368077 cu.mt				
		Goa	20 cu. mt.				

Minor Minerals

SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	9084	53.785	9827.15	0	0	3793.33
2	ARUNACHAL PRADESH	0	0.000	0.00	0	0	0.00
3	ASSAM	0	0.000	0.00	0	0	0.00
4	CHHATTISGARH	4794	8.982	469.50	0	795	542.12
5	GOA	0	0.000	0.00	0	0	0.00
6	GUJARAT	5370	12.480	3130.52	31	6	2174.96
7	HARYANA	5333	5.043	618.800	245	0	1448.52
8	JHARKHAND	942	0.950	126.640	584	88	50.06
9	KARNATAKA	8253	3.147	921.26	273	142	2210.90
10	KERALA	4168	61.706	17343.00	0	0	640.38
11	MADHYA PRADESH*	8067	0.000	5241.83	51	8023	3211.71
12	MAHARASHTRA	32717	0.000	0.00	0	0	6765.86
13	MIZORAM	26	0.010	0.00	1	0	1.051
14	ODISHA	0	0.000	0.00	0	0	0
15	RAJASTHAN	2478	17.320	624.36	316	3	1301.98
16	SIKKIM	0	0.000	0.00	0	0	0.00
17	TAMILNADU	200	50.614	178.27	2334	0	3463.77
18	TELENGANA	3282	4.543	598.49	0	0	750.45
19	UTTARPRADESH	10402	0	671.54	0	0	2677.15
Total		95116	218.58	39751.36	3835	9057	29032.241
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	830638 cu. mt				
		Goa	00 cu. mt.				

**ANNEXURE-III
RETURN ON ILLEGAL MINING FOR THE YEAR 2015-16(UPTO DEC - 2015)**

Major Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	262	0.046	52.900	0	0	85.65
2	CHHATTISGARH	76	0.011	19.15	0	72	51.56
3	GOA	2	0.000	0.000	0	0	0.00
4	GUJARAT	142	0.274	651.500	1	0	99.44
5	HARYANA	0	0.000	0.000	0	0	0.00
6	JHARKHAND	165	0.008	29.260	79	131	0.00
7	KARNATAKA	172	0.009	5.150	5	4	27.62
8	KERALA	5	0.005	9.970	0	0	1.06
9	MADHYA PRADESH*	75	0.000	42.580	0	75	92.47
10	MAHARASHTRA	0	0.000	0.000	0	0	0.00
11	ODISHA	38	1.996	55.62	0	0	36.83
12	RAJASTHAN	124	0.137	8.540	50	0	35.81
13	SIKKIM	0	0.000	0.000	0	0	0.00
14	TAMILNADU	2	0.645	75.620	1	0	137.65
15	TELENGANA	9	0.002	2.230	0	0	4.32
16	UTTARPRADESH	0	0.000	0.000	0	0	0.00
17	WEST BENGAL	575	0.008	3.770	575	0	0.00
Total		1647	3.141	956.29	711	282	572.41
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	4450 cu.mt				
		Goa	00 cu. mt.				

Minor Minerals							
SR. No.	STATE	No. of cases	Quantum of mineral/ Ore excavated / stacked / Transported (in lakh tonnes)	Value of Mineral / Ore (Rs.Lacks)	FIR Lodged (Nos.)	Court Cases Filed (Nos.)	Fine realised (Rs. Lakh)
1	ANDHRA PRADESH	7235	11.412	2051.49	0	0	2095.26
2	CHHATTISGARH	3774	1.940	149.19	0	3742	616.87
3	GOA	0	0.000	0.00	0	0	0.00
4	GUJARAT	3745	11.815	1740.36	39	0	1796.21
5	HARYANA	3234	11.594	251.810	69	0	750.71
6	JHARKHAND	1014	0.396	60.670	394	71	51.60
7	KARNATAKA	7193	3.973	977.33	184	42	2184.49
8	KERALA	2565	28.251	27328.00	0	0	1027.28
9	MADHYA PRADESH*	10201	0.000	3978.56	0	10081	6522.11
10	MAHARASHTRA	24598	0.000	0.00	24	0	3939.14
11	ODISHA	17	0.105	113.42	0	0	82.62
12	RAJASTHAN	2567	29.934	415.65	248	9	1072.37
13	SIKKIM	0	0.000	0.00	0	0	0.00
14	TAMILNADU	28	1.234	23.33	3121	0	2471.86
15	TELENGANA	4763	20.441	1143.90	0	0	1269.38
16	UTTARPRADESH	7795	0	932.16	0	0	3719.63
17	WEST BENGAL	0	0	0	0	0	0
Total		78729	121.095	39165.87	4079	13945	27599.53
Note	Quantity of mineral /ore excavated/stacked/transported given in Cu.mt/other unit	Madhya Pradesh*	1730650.50 cu. mt				
		Goa	00 cu. mt.				